

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

FIFTY-SECOND REPORT

(Presented on 6-4-1988)

The Business Advisory Committee held a sitting on Wednesday, the 6th April, 1988.

2. The Committee re-considered the time allotted for Discussion and Voting on Demands for Grants (General) for 1988-89 to various Ministries/ Departments and recommend allocation of revised time to the following Ministries:—

(i) Commerce	4 hours
(ii) Steel and Mines	4 hours
(iii) Home Affairs	6 hours
(iv) Food and Civil Supplies	4 hours
(v) Industry	4 hours
(vi) Water Resources	4 hours

3. The Committee also recommend that discussion under Rule 193 regarding mass killings of innocent people and rocket attack on para-military camp by terrorists in Punjab may be held at 4 P. M. on 7th April, 1988.

4. The Committee further recommend that Calling Attention regarding large scale loss of ammunition due to fire at the Central Ordnance Depot, Jabalpur which was not taken up on 30th March, 1988, may be converted into discussion under Rule 193 to be taken up on Tuesday, the 12th April, 1988.

NEW DELHI;

April 6, 1988

Chaitra 17, 1910 (Saka)

BAL RAM JAKHAR

Chairman,

BUSINESS ADVISORY COMMITTEE